

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 271 of 1995

Thursday, this the 2nd day of March, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. TG Radhamani,
W/o Padmanabha Pillai KR,
Sweeper, Cochin Foreign
Mail Sorting Office,
Thevara, Cochin
(Tanathuparambu, Maradu PO) .. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Head Record Officer,
Head Record Office, Kochi,
Railway Mail Service,
Ernakulam Division, Kochi-16.
2. The Senior Superintendent of
Post Offices,
Ernakulam Division, Ernakulam.
3. The Chief Post Master General,
Kerala Circle,
Trivandrum. .. Respondents

By Advocate Mr. Varghese P Thomas, Additional Central
Government Standing Counsel

O R D E R

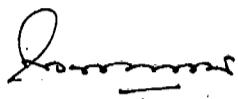
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that she is entitled to
get temporary status and eventual regularisation.

Sri Varghese P Thomas, Standing Counsel appearing for
respondents submits that the claim of applicant has been
examined and that it has been decided to appoint her as a
part-time Sweeper. It is further submitted that her
services in this capacity will not be terminated and that

her claim for temporary status and regularisation will be considered in due course. We record this submission, and dispose of the application. Respondents shall consider the case of applicant for temporary status and regularisation in her turn. No costs.

Dated the 2nd March, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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